- (c) China, Italy and France are the major competitors.
- (d) There is no loss of foreign exchange as silk exports have increased from Rs. 111.67 crores in 983-84 to Rs. 159.82 crores in 1985-86.

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(e) In order to improve the quality of raw silk, Central Silk Board's Research Institutes are engaged in evolving superior strains of mulberry and silkworm races. Four bivoltine silkworm races and three high-yielding varieties of mulberry have already been released in the field. In addition, the Central Silk Technological Research Institute has been established in 1983-84 in order to improve post-cocoon technology, including finishing of silk fabrics.

Return of Foreign Nationals on Temporary Visa

- *145. SHRI NARAYAN CHOUBEY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether any strict measures are contemplated to ensure that foreign nationals on a temporary visa to this country return to their respective countries on expiry of their valid stay; and
- (b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH: (a) and (b). Visas are granted to foreign nationals for specified durations and for specific purposes. A foreigner detected without a valid visa of a visa the validity of which has expired can be deported or . prosecuted under Section 14 of Foreigners Act, 1946, or both. The State Governments already have instructions to implement provisions these strictly. Asian and Asian Asian ---

Asylum Sought by Indians in Foreign Countries

*150. PROF. RAMKRISHNA MORE: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

- (a) the number of Indian nationals who sought asylum in other countries during 1986;
 - (b) the corresponding figure for 1985;
- (c) the reasons for seeking asylum; and
- (d) the number of them given asylum and the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TIWARI): (a) and (b). As foreign governments are usually averse to disclosing information on asylum seekers, the Government are not aware of the number of Indians who have sought asylum in other countries, except in respect of the Federal Republic of Germany and Canada.

The number of Indians who sought political asylum in the Federal Republic of Germany was 4471 in 1985 and 5738 in 1986 (upto September).

The number of Indians who sought 'refugee status' in Canada was as under:

... 118

1984-85

1985-86 ... 139 1986-87 ... 207 (Upto January 1987)

- (c) Information gathered by us indicate that these Indian nationals generally seek political asylum in order to circumvent the normal prescribed procedure for entry and residence in these countries.
- (d) According to the information available with us, no Indian national was given asylum by foreign countries during 1985 and 1986.

Proposal to Develop Golden Square in South

*151. SHRI V. KRISHNA RAO: Will the Minister of TOURISM be pleased to state:

- (a) whether a golden square is being developed in the south like the golden tourist triangle in the North;
- (b) if so, the details thereof;
- (c) the names of the Centre included in this square; and
- (d) the details of the communication network proposed between those centres?

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THE MINISTER OF TOURISM (MUFTI MOHD. SYED): (a) Yes, Sir. A golden square is being developed in the South on the lines of golden triangle in the North.

(b) to (d). The Centres included in the golden square are Madras, Bangalore, Hyderabad and Cochin. All these centres have adequate infrastcucture to meet the requirements of various categories of tourists and are also well connected by air, rail and road.

[Translation]

Benefit from Trade Fairs Organised by TFAI

*152. PROF. CHANDRA BHANU DEVI: Will the Minister of COMMERCE be pleased to state:

- (a) how much stimulus the Indian foreign trade got as a result of the trade fairs organised in 1986-87 by the Trade Fair Authority of India (TFAI); and
- (b) whether any big export order was secured in these fairs?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER): (a).

It is difficult to quantify the share of fairs and exhibitions in India's foreign trade. However, an indication of the success of the fairs and exhibitions in which Trade Fair Authority of India participated during 1986-87 (till January' 87) can be had from the fact that the bussi-

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ness booked in these fairs, as reported by participants, is Rs. 126.69 crores. In addition, sale of exhibits amounting to Rs. 72.57 lakhs has also been reported by participants.

(b) Substantial orders were secured by participants in the fairs held during 1986-87 at Tehran, Berlin, Birmingham, Cologne, Frankfurt, Muscat, Dhaka and Rangoon.

[English]

Higher Rate of Electronic Items in Defence Canteens

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*155. SHRI KAMLA PRASAD SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) whether the rates of certain electronic items in the Defence Canteens are higher than the rates prevailing in the open market; and
- (b) if so, the details thereof with reasons and the steps taken to check the same?

THE MINISTER OF DEFENCE (SHRI VISHWANATH PRATAP SINGH): (a) No such case has been reported.

(b) Does not arise.

Guidelines for Officers on Tour

*156. CH. RAM PARKASH: Will the Minister of COMMERCE be pleased to state:

- (a) whether any guidelines or rules formulated by his Ministry exist for the Chairman and officers of the Marine Produts Export Development Authority (MPEDA) and such other bodies under his Ministry to be followed by them on tour;
 - (b) if so, the details thereof; and
- (c) if not, whether Government propose to evolve a code of conduct for all the officers and staff working in the bodies under his Ministry particularly about their